

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:7039
ANSWERED ON:18.05.2012
ALLOCATION OF GAS
Naranbhai Shri Kachhadia

Will the Minister of POWER be pleased to state:

- (a) whether the Government of India has allocated gas on firm basis for the upcoming gas based power projects of Gujarat State Power Corporation (GSPC) Pipavav Power Company Limited and Gujarat State Energy Generation expansion projects in the Gujarat State;
- (b) if so, the details thereof;
- (c) whether the State Government/Gujarat Urja Vikas Nigam Limited has requested the Government of India for allocation of full shortfall of gas quantum 7.88 MMSCMD; and
- (d) if so, the details thereof and the reaction of the Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a) & (b) : No, Madam. However, Ministry of Power (MOP) has recommended for allocation of 1.31 mmscmd of KG D6 gas to Hazira CCGT (351 MW) and 2.62 mmscmd of KG D6 gas to Pipavav CCGT (702 MW). The Empowered Group of Ministers (EGOM) in its meeting held on 24.02.2012, inter-alia, noted the requirement of these projects. However, no direction was issued due to substantial reduction of gas production from KG D6 field till 2013-14.

(c) & (d) : Yes, Madam. The Gujarat State Government/Gujarat Urja Vikas Nigam Limited has requested for allocation of gas to meet shortages being experienced by existing plants as also to meet the requirement of gas for new plants. So far, MOPNG has allocated 0.05 mmscmd of ONGC's Western Offshore gas fields to existing Dhuvaran Power Station of Gujarat State Electricity Corporation Ltd. (GSECL). As there is substantial reduction in the production of KG D6 gas, no gas has been allocated to any of the projects including of Gujarat by the EGOM in its meeting held on 24.02.2012.